

IN THE INCOME TAX APPELLATE TRIBUNAL
'B' BENCH : BANGALORE
BEFORE SHRI CHANDRA POOJARI , ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.874/BANG/2019
Assessment Year : 2015 - 16

M/s Global Earth Movers, No.909, Imtiaz Ahamed Building, 3 rd Cross, Barline, Tumkuru-572 101.	Vs.	The Asst. Commissioner of Income Tax, Circle-1, Bengaluru.
PAN - AAMFG 2736 R		
APPELLANT		RESPONDENT

Appellant by	:	Shri G.S Prashanth, C.A
Respondent by	:	Shri Priyadarshi Mishra, JCIT (DR)

Date of Hearing	:	01-12-2020
Date of Pronouncement	:	04 -12-2020

ORDER

PER BEENA PILLAI, JUDICIAL MEMBER

Present appeal is been filed by assessee against order dated 01/03/2019 passed by Ld.CIT(A)-7, Bangalore, for assessment year 2015-16.

2. At the outset, Ld.AR vide letter dated 30/11/2020 submitted that assessee has decided to go in for VSVS 2020. It is also been submitted that assessee filed Form 1 & 2 in respect of these